Fourteenth Loksabha

Session : 5
Date : 26-07-2005
Participants : Dasgupta Shri Gurudas,Jai Parkash Shri ,Pal Shri Rupchand,Chatterjee Shri Somnath,Nitish Kumar Shri ,Geete Shri Anant Gangaram,Malhotra Prof. Vijay Kumar,Yadav Shri Devendra Prasad,Yerrannaidu Shri Kinjarapu,Ramadass Prof. M.,Thomas Shri P.C.,Mufti Ms. Mehbooba,Chakraborty Shri Ajay,Malhotra Prof. Vijay Kumar,Acharia Shri Basudeb,Krishnaswamy Shri A.,Athawale Shri Ramdas,Pathak Shri Harin,Patil Shri Shivraj V.,Advani Shri Lal Krishna,Suman Shri Ramji Lal,Yadav Shri Mitrasen,Tripathy Shri Braja Kishore,Dhindsa Shri Sukhdev Singh

>

Title: Regarding lathi charge on workers of Honda Motors at Gurgaon.

11.05 hrs.

SHRI BASU DEB ACHARIA (BANKURA): I have given notice for suspension of Question Hour. … (*Interruptions*)

MR. SPEAKER: Hon. Members, when I am on my legs, please sit down.

… (*Interruptions*)

MR. SPEAKER: Nothing will go on record.

*(Interruptions) ... **

MR. SPEAKER: Do not show newspapers.

… (*Interruptions*)

MR. SPEAKER: Remove those newspapers.

… (*Interruptions*)

MR. SPEAKER: Nothing is being recorded.

*(Interruptions) ...**

MR. SPEAKER: Shri Acharia, you are the leader of the Party. Please take your seat. Let me say something. Nothing is being recorded. Why are you saying something which is not being recorded?

*(Interruptions) ...**

MR. SPEAKER: You do not even show minimum respect to the Chair. What can you do? Why do you not sit down? Please sit down. I will not allow this.

… (*Interruptions*)

MR. SPEAKER: Sit down please.

… (*Interruptions*)

MR. SPEAKER: You have to sit down. I will not allow this.

… (*Interruptions*)

* Not Recorded.

MR. SPEAKER: Please take your seats. Go on, go on.

… (*Interruptions*)

MR. SPEAKER: Let me conduct the House.

… (*Interruptions*)

MR. SPEAKER: Do not show newspapers.

… (*Interruptions*)

MR. SPEAKER: Please sit down. I am trying to give opportunity to all of you.

… (*Interruptions*)

MR. SPEAKER: I will not allow this. You have been openly defying the Chair. Please sit down. You have to sit down.

… (*Interruptions*)

MR. SPEAKER: Shri Thomas, I will name you. Do not treat this Lok Sabha the way you are treating. We are ashamed of this. I am going to allow you. I have not been given even half-a-second time. I would like you to sit here and conduct the proceedings of this House when 200 hon. Members stand up. This is not a matter of joke.

… (*Interruptions*)

MR. SPEAKER: You may feel it, but this is not a matter of humour. A serious matter has happened. We are sorry that so many workers have been injured. No sensible person in this country can be happy and this is the way we are responding. I shall allow you to say something, although it is a State matter. Because of its seriousness, I have already said that I shall allow some of you to speak.

There are several notices for suspension of Question Hour. I said, I will allow you to make some submissions. But if all the hon. Members stand up and try to say something, how can it be decided? It is not being recorded also.

… (*Interruptions*)

MR. SPEAKER: Shri Ananth Kumar, please take your seat. This is not a matter that everybody can trifle with. This is a serious matter. There are certain questions. We are all concerned about the

seriousness of the incident. The workers in this country have been severely beaten up. Rightly some strong observations are being made out. But is this the way the Lok Sabha should conduct? Is anything being recorded? Therefore, I shall allow you to raise this matter.

I have also desired that the Government should make a statement. I have been informed that at 12 o'clock the Government will make a statement. The hon. Home Minister will make a statement and thereafter if you want to say something, I will allow some of you to say something.

… (*Interruptions*)

MR. SPEAKER: Let me complete first and thereafter I shall allow you to say something.

श्री श्रीचन्द कृपलानी (चित्तौड़गढ़) : अध्यक्ष जी, यह बहुत गम्भीर मामला है।

अध्यक्ष महोदय : मैंने कब कहा कि यह छोटा मामला है? यह बड़ा मामला ही है। Do not try to be too clever to say that you are only concerned about it, and the Chair is not concerned. I will appeal to the hon. Leaders, if you do not want the House to perform, please tell me. I am repeatedly requesting all the hon. Members. I have met the hon. Leaders and I was assured of their cooperation.

This is for the sake of the country that we are here. We are not here for our personal sake. Let us do it in a manner which will also keep our responsibility we have taken up. By coming to this House we can discharge it properly.

Mr. Dasgupta, I will call you. Mr Acharia, I will call you.

… (*Interruptions*)

MR. SPEAKER: Please sit down. This is not the way to conduct.

प्रो. विजय कुमार मल्होत्रा (दक्षिण दिल्ली) : अध्यक्ष जी, क्वैश्चन ऑवर सस्पैन्शन का नोटिस हमने इसलिए दिया है …(व्यवधान) वहां बर्बरता की पराकाठा हुई है। आपने स्वयं इस बात का जिक्र किया है। जो कल हरियाणा राज्य के गुड़गांव में हुआ है…(व्यवधान)

MR SPEAKER: You have not given notice on that.

PROF. VIJAY KUMAR MALHOTRA: I have given notice on the suspension of Question Hour. It is on the suspension Question Hour.

MR. SPEAKER: Very well. Since, I have called you, you speak now.

प्रो. विजय कुमार मल्होत्रा : अध्यक्ष जी, आपने कहा कि यह स्टेट मैटर है। लेकिन यह स्टेट मैटर इसलिए नहीं है कि अगर यहां पर कोई सभ्य सरकार होती तो अब तक हरियाणा सरकार को डिसमिस कर दिया जाता, क्योंकि हरियाणा सरकार ने बर्बरता की पराकाठा की है।…(व्यवधान) वहां पर पुलिस ने अत्याचार किए है…(व्यवधान)

MR. SPEAKER: Please sit down. I will have to start with some suspensions. If one hon. Member is saying something, is it binding on everyone? I cannot understand this.

… (*Interruptions*)

MR. SPEAKER: Mr. Adhir Chowdhary, please sit down. I will not allow you to speak.

… (*Interruptions*)

MR. SPEAKER: Mr. Chowdhary, sit down. The Ministers are here, and the Members are here. You will have all opportunity to respond.

श्री इलियास आज़मी (शाहाबाद) : जलियांवाला बाग इसके आगे कुछ भी नहीं था।…(व्यवधान)

… (*Interruptions*)

MR. SPEAKER: Mr.Malhotra, please be brief. There are other hon. Members also.

प्रो. विजय कुमार मल्होत्रा : अध्यक्ष जी, स्वतंत्र भारत में इस प्रकार की घटना नहीं हुई थी, जलियांवाला बाग में इस तरह की घटना हुई,…(व्यवधान) पुलिस ने वहां लोगों को मुर्दों की तरह घसीट कर पीटा…(व्यवधान)

अध्यक्ष महोदय : आप बोलते रहिये। Your statement will be recorded.

… (*Interruptions*)

MR. SPEAKER: Nothing else will be recorded, except Shri Malhotra's statement.

*(Interruptions) … **

अध्यक्ष महोदय : प्लीज आप बैठ जाइये। हम कोशिश कर रहे हैं, हम क्या करेंगे। हमने आपको बोलने का मौका दिया है और कहा है कि केवल आपका स्टेटमैन्ट रिकार्ड पर जायेगा।

… (*Interruptions*)

MR. SPEAKER: Mr. Adhir Chowdhary, I can suspend you.

Shri Ramdas Athawale, I will name you.

प्रो. विजय कुमार मल्होत्रा : वहां के इंडस्ट्रीज मिनिस्टर के बयान को सुनकर लगा कि पुलिस ने जो वहां अत्याचार किये हैं, उन्होंने उसे जस्टिफाई किया है।

MR. SPEAKER: Shri Gurudas Dasgupta.

प्रो. विजय कुमार मल्होत्रा : इससे ज्यादा शर्मनाक बात और क्या हो सकती है। वहां पुलिस ने लोगों को जिस तरह से पीटा, उनमें कुछ लोगों को गटर में फेंक दिया गया, सैकड़ों लोगों का पता नहीं चल रहा है।…(व्यवधान) वहां पुलिस का भयंकर अत्याचार हुआ है।

MR. SPEAKER: I cannot call everybody at the same time. Mr. Malhotra, the matter has been recorded.

… (*Interruptions*)

MR. SPEAKER: Please co-opeate.

प्रो. विजय कुमार मल्होत्रा : वहां की सरकार ने पुलिस के साथ मिलकर अत्याचार किया है, यह सरकार का अत्याचार है। इसके लिए हरियाणा सरकार को बर्खास्त किया जाए। यह स्टेट सब्जैक्ट नहीं है। यहां केन्द्र सरकार बैठी है। अगर श्री शिवराज पाटील साहब वहां कुछ नहीं करते हैं तो प्राइम मिनिस्टर जिम्मेदार हैं। हम प्राइम मिनिस्टर को कटघरे में खड़ा करेंगे।

MR. SPEAKER: Nothing else will be recorded. Thank you very much. Shri Gurudas Dasgupta.

(Interruptions) … *

अध्यक्ष महोदय : प्लीज आप बैठ जाइये, आपकी बात रिकार्ड हो गई है।

…(व्यवधान)

* Not Recorded.

MR. SPEAKER: I will make you a Chairman, among the panel of Chairmen, to control this House!

… (*Interruptions*)

MR. SPEAKER: Shri Gurudas Dasgupta's statement only will be recorded.

(Interruptions) …*

SHRI GURUDAS DASGUPTA (PANSKURA): Please allow me to speak. … (*Interruptions*)

श्री नीतीश कुमार (नालन्दा) : श्री विजय कुमार मल्होत्रा जी क्या बोल रहे थे, उसे हम सुन नहीं पाए क्योंकि बहुत ज्यादा हल्ला हो रहा है। …(व्यवधान)

MR. SPEAKER: Very well. Let the whole country see how the senior Members are behaving in this House. Let the country see. I cannot decide. I must confess that the Members are not co-operating with the Chair and I am very sorry to say that all your promises of co-operation are not sincere.

… (*Interruptions*)

MR. SPEAKER: Shri Ananth Kumar, it applies to all.

… (*Interruptions*)

प्रो. विजय कुमार मल्होत्रा : सारे हिंदुस्तान ने देखा कि वहां पर क्या घटना हो रही है और कांग्रेस वाले इसे जस्टीफाई करने की कोशिश कर रहे हैं। …(व्यवधान)

MR. SPEAKER: Let us hear the hon. Leader of the Opposition. Let us have a structured discussion. I am calling one by one. What can I do?

SHRI L.K. ADVANI (GANDHINAGAR): Mr. Speaker, Sir, I have had an occasion to speak to you personally. This morning when I met my party colleagues also, I had emphasized that it is necessary that we participate in the proceedings of the House in a proper manner. My colleague, Prof. Malhotra told me that he had given a notice for suspension of Question Hour on the basis of the happenings in Gurgaon yesterday. … (*Interruptions*)

*Not Recorded

MR SPEAKER: I have not got it. Even then I accepted his statement. May be it is the mistake of the office, I do not know. I have allowed him to speak.

SHRI L.K. ADVANI : Sir, you have allowed him to speak. After that, co-operation was there from all sides excepting the ruling party because it is in their bastion. Therefore, I would appeal to the ruling party through their leader that let Prof. Malhotra, having been allowed to speak, speak and after that all others who are allowed to speak can speak.… (*Interruptions*)

अध्यक्ष महोदय : आप लोगों को क्या हो रहा है।

…(व्यवधान)

MR. SPEAKER: Shri Ramdas Athawale, you are getting into trouble. This is the last warning I am giving you. Many of the hon. Members will find themselves out of the House for some time.

I am repeatedly saying that no hon. Member is bound by another hon. Member's statement. There will be different perceptions, different views, different policies and programmes. If one hon. Member says something, immediately others start responding to it. That is not a structured discussion. Structured discussion will mean that everything will be recorded. One will meet the points made by the other. Therefore, I have been seeking the co-operation of everybody. I am allowing all issues in spite of some reservations I have, whether they can be raised here or not.

Prof. Malhotra, till now I have not got your notice. It seems that there is some mistake. I accept your statement. I am not disputing your statement. I called you to speak because you belong to the major Opposition party. Therefore, please be brief.

I appeal to all the hon. Members to co-operate with the Chair. I am allowing the hon. Members because of its importance and in effect Question Hour is being suspended. I will call everybody. If you do not wish to wait till 12 noon, you can go on speaking but one by one and be brief. So many other parties are there. I cannot ignore any party. I am appealing to everybody to be brief.

Prof. Vijay Kumar Malhotra.

प्रो. विजय कुमार मल्होत्रा : अध्यक्ष जी, हरियाणा के गुड़गांव में होंडा मोटरसाइकिल और स्कूटर इंडिया कंपनी से निकाले गए कर्मचारियों द्वारा डिप्टी कमिश्नर को ज्ञापन दिए जाने के समय हरियाणा पुलिस ने जिस प्रकार से उन्हें पीटा उसे सारे हिन्दुस्तान और दुनिया ने टेलीविजन समाचारों में देखा, जिससे हर आदमी के रोंगटे खड़े हो गए। अभी तक ऐसी घटना न देखी और न सुनी गई। लोगों को घेर कर पुलिस फोर्स ने जिस ब्रूटल तरीके से पीटा, मुर्गा बनाया, वहां से निकाला और जिस तरीके से कार्रवाई की गई, उसकी हर सभ्य समाज और व्यक्ति को निन्दा करनी चाहिए थी, लेकिन मुझे अफसोस है कि यहां बैठे कांग्रेस सदस्य, सदन में खड़े होकर हरियाणा सरकार को डिफेंड करने का काम कर रहे थे। …(व्यवधान) मैजीस्टीरियल इन्क्वायरी से काम नहीं बनेगा। हरियाणा सरकार के आदेश पर पुलिस ने इस प्रकार की घटना को अंजाम दिया। …(व्यवधान)

MR. SPEAKER: Please sit down. What is this?

… (*Interruptions*)

MR. SPEAKER: Shri Chowdhary, I have warned you already. आप बैठ जाइए।

… (*Interruptions*)

MR. SPEAKER: You are not doing justice to yourself.

… (*Interruptions*)

प्रो. विजय कुमार मल्होत्रा : अध्यक्ष जी, 700 लोग अस्पताल में दाखिल हैं। 100 के करीब मिसिंग हैं। मिलने के बाद लोगों को गटर में डाल दिया गया। लोग मिल नहीं रहे हैं। मिसिंग लोगों का कुछ पता नहीं चल रहा है। ऐसी भयंकर घटना की जिम्मेदार सरकार को, एक मिनट भी रहने का अधिकार नहीं है। इस बारे में प्रधान मंत्री वक्तव्य दें। The Prime Minister should come here and make a statement. सरकार का जो मजदूर विरोधी चेहरा है वह दुनिया में बेनकाब हो गया है। यह सरकार आम आदमी की बात करती है और इसी पार्टी की हरियाणा की सरकार ने आम आदमी पर घोर अत्याचार किया है, उसकी घोर निन्दा होनी चाहिए। …(व्यवधान)

श्रीमती तेजस्विनी शीरमेश (कनकपुरा) : राजस्थान में भी खून हुआ था। …(व्यवधान)

MR. SPEAKER: Shri Gurudas Dasgupta to speak. He says that he was present there himself.

SHRI GURUDAS DASGUPTA : Mr. Speaker, Sir, I am the only person in the House, as far as I know, to be present there for more than five hours. I have with me even the blood-stained things … (*Interruptions*)

MR. SPEAKER: Please do not do that. It is not permitted. Let us follow some rules.… (*Interruptions*)

SHRI GURUDAS DASGUPTA : I appreciate it.

MR. SPEAKER: Why are you doing that? Your Leader just now said something else. Why are you doing that now? You follow what you preach.

… (*Interruptions*)

SHRI GURUDAS DASGUPTA : It has been the saddest day of my life. I have been in Parliament for 18 years. I have never seen such a brutal, barbaric, organised gangsterism by the police who is considered to be the custodian of law and order. There was a peaceful demonstration. Mr. Home Minister, who will make the statement, may kindly listen to me. … (*Interruptions*)

MD. SALIM (CALCUTTA - NORTH EAST): The Prime Minister should make a statement. … (*Interruptions*)

SHRI GURUDAS DASGUPTA : I demand that. Let the Home Minister not read out the statement of the police. I was manhandled by the police staff. I do not speak untruth before the Parliament. When I visited Sadar Hospital yesterday at 3.40 p.m., I found that within the Hospital premises, hundreds of people were crying and bleeding. Of course, doctors were trying to do their best. Many of them were having head injury. There was a 'senseless' person and he was the President of my Union. I wanted to remove him to the All India Institute of Medical Sciences. I brought and put him in a Maruti car. Suddenly, the car was surrounded by policemen. The driver was dragged out. I was not allowed to take the man to the Hospital. I told the Police Officer that I am a Member of Parliament. He said आपके पास क्या प्रमाण है ? I showed him my card and I asked him who he was. He

immediately removed his name-plate. Mr. Home Minister, he removed his name-plate and threatened me. … (*Interruptions*)

SHRI HARIN PATHAK (AHMEDABAD): It is a privilege issue. … (*Interruptions*)

MR. SPEAKER: Pathakji, please do not teach me. I am also more concerned about this.

… (*Interruptions*)

SHRI ANANTH KUMAR (BANGALORE SOUTH): It is a matter of privilege. We are only submitting to you.… (*Interruptions*)

MR. SPEAKER: You have not the monopoly of concern. It is a State matter and cannot be discussed. Even then I am allowing it.

… (*Interruptions*)

SHRI ANANTH KUMAR : It is the right of the hon. Member.… (*Interruptions*)

MR. SPEAKER: Please do not teach me. This is Enough.

… (*Interruptions*)

MR. SPEAKER: Please allow Mr. Dasgupta to speak now.

… (*Interruptions*)

MR. SPEAKER: You are always challenging the Chair. This is your habit.

… (*Interruptions*)

श्री अनंत गंगाराम गीते (रत्नागिरि) : पुलिस ने इस प्रकार से व्यवहार किया है और आप कह रहे हैं कि यह स्टेट मैटर है। हम इस बात को नहीं सुन रहे हैं।

अध्यक्ष महोदय : प्लीज़ जाइये। आप बोलिये।

श्री अनंत गंगाराम गीते : यह स्टेट मैटर है, हमें नहीं सुनना है, आप सदन को चलाइये। हमें नहीं सुनना है। प्रधानमंत्री जी ने बयान दिया था कि ब्रिटिश राज अच्छा था, यह उसी की झलक है। ...(व्यवधान)

MR. SPEAKER: Nothing else will be recorded. Only Mr. Dasgupta's statement will be recorded.

*(Interruptions) …**

MR. SPEAKER: Except the statement of Mr. Dasgupta, nothing will be recorded.

*(Interruptions) …**

* Not Recorded.

SHRI GURUDAS DASGUPTA : Sir, then I had gone to the Secretariat Building. In the Secretariat Building, I found a busload of wounded people bleeding. They were detained for three hours. After

three hours, they were being sent to hospital. I spoke to the DC. The DC could not give an answer as to why these people were still bleeding. I wanted to know as to how many people he has arrested. But he refused to give me the figures. At my instance they all fled away. I inspected the whole area. There are huge materials with me including broken spectacles.… (*Interruptions*)

MR. SPEAKER: Mr. Dasgupta, you yourself agreed to mention it during the time when there is a proper discussion. I have also said that there may be a proper discussion.

SHRI GURUDAS DASGUPTA : Sir, I would not take more than two minutes. My last point is this… (*Interruptions*)

अध्यक्ष महोदय : आप बैठ जाइये।

… (*Interruptions*)

MR. SPEAKER: Please sit down. यह क्या बात हो रही है?

SHRI SUDHANGSHU SEAL (CALCUTTA-NORTH WEST): Sir, he has visited the area.

MR. SPEAKER: You sit down, please.

SHRI GURUDAS DASGUPTA : Sir, then I had gone to *Thana*. I showed my identity card. I told them that I must meet the prisoners. They said, 'Who you are? Go to hell.'… (*Interruptions*)

I was on a *dharna.* Let the Parliament know. I was on a *dharna* for one and a half hours. Then, somebody came and permitted me. He told me: "You can go inside but you cannot speak to the prisoners." Just imagine! He was the Deputy Commissioner of Police.

MR. SPEAKER: What is happening? You are not keeping your own words; I am sorry.

… (*Interruptions*)

SHRI GURUDAS DASGUPTA : Sir, I am saying. I wrote to the Prime Minister about this on 27th July; I wrote to the Prime Minister on 27th June; I wrote to the Prime Minister earlier on 4th June. I wrote to Mr. Hooda twice. I wrote to Mr. Hooda on 28th June.

MR. SPEAKER: Mr. Dasgupta, please conclude now.

SHRI GURUDAS DASGUPTA : Sir, I share the concern expressed by Mrs. Sonia Gandhi. But I wish, her concern is translated into action. I want dismissal of the police officer. I can identify him. Dismiss the police officer. I want a judicial inquiry by a sitting Supreme Court Judge. I want the Government to intervene. The Central Government should intervene. It is a Japanese company.… (*Interruptions*) The Government is shaking in fear because it is a Japanese company.

MR. SPEAKER: All right. You have gone much beyond the incident.

Now, Mr. Basu Deb Acharia.

… (*Interruptions*)

SHRI BASU DEB ACHARIA : Sir, generally, we do not give notice to suspend the Question Hour… (*Interruptions*)

श्री प्रभुनाथ सिंह (महाराजगंज, बिहार) : हम लोगों का भी इस विाय पर नोटिस है।…(व्यवधान)

श्री मोहन सिंह (देवरिया) : इस पर हमारा भी नोटिस है।…(व्यवधान)

MR. SPEAKER: I can only hear one by one Mr. Prabhunath Singh.

SHRI BASU DEB ACHARIA : Sir, what happened at Gurgaon was a brutal attack on the peaceful demonstration by the workers Honda Cycle Company.

Sir, this is quite unprecedented. I have not seen this anywhere. Police in uniform have beaten up the workers mercilessly for three hours.

These workers were on agitation for quite some time. I had also written to the Prime Minister on 27th June and requested him to intervene and see to it. The Honda Company issued the order that the workers would have to give undertakings before entering into the factory….

MR. SPEAKER: This is not a matter of incident. You only refer to the incident.

SHRI BASU DEB ACHARIA : Sir, these 3,000 workers are slaves. Labour laws were blatantly violated.

These workers were gheraod by the Police.

MR. SPEAKER: We have heard this. Shri Gurudas Dasgputa was personally there. He has explained this.

SHRI BASU DEB ACHARIA : Sir, you cannot imagine that Police will take such an action against peaceful workers.

We demand a statement from the Prime Minister. I have seen that the Prime Minister has expressed agony on this incident. Only about two months' back, I met Shrimati Sonia Gandhi and requested her that she should prevail upon both the Chief Ministers. Same thing is happening in Punjab also. Sir, the Unions formed by the workers are not being registered by the Labour Department of the State Government.

MR. SPEAKER: These are matters that are to be raised during full discussion. This is not a full discussion. There is no point in having full discussion now. You agreed to raise the matter. I said that the Minister would reply. Thereafter, if a discussion is permitted, it will be done.

SHRI BASU DEB ACHARIA : Sir, these workers were thrown out of job. I would ask whether a Japanese company, a multi-national company, would not abide by the law of the land, the labour laws…

MR. SPEAKER: Some Indian companies also do not observe labour laws.

SHRI BASU DEB ACHARIA : Sir, I would ask whether they would be allowed to violate the labour laws. What was the demand? Sir, hundreds of workers were retrenched and were not allowed to enter the factory. Minimum wages were not being given to the workers. When workers were peacefully demonstrating - they were on *dharna* - they were mercilessly beaten up.

MR. SPEAKER: You have gone far away of the suspension of Question Hour.

SHRI BASU DEB ACHARIA : They were mercilessly beaten up. Five hundred to six hundred workers were injured and were admitted in hospitals. But, there is no medicine.

I demand that the Central Government should intervene and the Police officers, who are responsible for this - like Deputy Commissioner, SP and others - should be suspended and a Judicial inquiry should be set up. A Magisterial inquiry will not do. This should be inquired into by a sitting Judge of the Supreme Court and the Prime Minister should make a statement. This is an incident of a serious nature; we want the Prime Minister to come and make a statement. The Government should intervene and those Police officers, who are responsible for this and who issued orders for beating up of the workers, should be immediately suspended.

MR. SPEAKER: The only problem here is that the Haryana Government is not here.

श्री रामजीलाल सुमन (फ़िरोज़ाबाद) : अध्यक्ष महोदय, कल गुड़गांव में श्रमिकों के साथ जो अन्याय हुआ है, जिसमें लगभग सात सौ श्रमिक लहूलुहान हैं और दो सौ श्रमिकों को गिरफ्तार किया गया है, मैं इधर के अपने साथियों से भी कहना चाहूंगा कि इस घटना की पूरे सदन को निन्दा करनी चाहिए।

श्रमिकों की हड़ताल कोई कल से शुरू नहीं हुई, श्रमिक दो महीने से बराबर अपनी मांगों के लिए संघा कर रहे थे और उनकी मांगें बहुत जायज थीं। गुड़गांव स्थित जापानी कम्पनी होंडा मोटरसाइकिल एंड स्कूटर्स इंडिया में एक हजार कर्मचारियों को सिर्फ इसलिए बर्खास्त कर दिया गया क्योंकि उन्होंने यूनियन बनाने की जुर्रत की। यह उनका लोकतांत्रिक अधिकार था। इस देश में जनतंत्र है, कोई तानाशाही, नादिरशाही नहीं है। मजदूर अपने लोकतांत्रिक अधिकारों के लिए यूनियन बना सकते हैं, संगठित हो सकते हैं। जब वे संगठित हुए तो उनको बर्खास्त कर दिया गया और उनकी जायज मांगों के संबंध में दो महीने से कोई बात नहीं सुनी गई।

मैं कहना चाहूंगा कि विभिन्न कम्पनियों का जो प्रबंध-तंत्र और प्रशासन है, उसमें जब मजदूरों का सवाल आता है तो प्रशासन और उन कम्पनियों का प्रबंध-तंत्र मजदूरों के खिलाफ एक हो जाता है, ऐसा देखने में आया है। गुड़गांव में यह नई घटना नहीं है। 1994 में मजदूरों के साथ अन्याय हुआ। 2001 में जब मारूति कम्पनी...(व्यवधान)

MR. SPEAKER: This is a very serious matter and so, I have admitted it. All of you have agreed to cooperate with the Chair in mentioning the matter very briefly.

श्री रामजीलाल सुमन : अध्यक्ष महोदय, मैं कनक्लूड कर रहा हूं। मजदूरों को पीटा गया और मीडिया कर्मियों को भी पीटा गया। यह बहुत गंभीर सवाल है। यह कहा गया कि कमिश्नर इसकी जांच करेंगे। इसमें प्रथम दृटया प्रशासन दोाी है। आयुक्त खुद उसका हिस्सा है, वह इसकी क्या जांच करेंगे।...(व्यवधान)

MR. SPEAKER: This will not be treated as a precedent, because a State subject cannot be discussed here.

श्री रामजीलाल सुमन : हम आपके माध्यम से कहना चाहेंगे कि प्रधान मंत्री जी यहां बयान दें। इसमें सिर्फ जांच की जरूरत नहीं है, उन लोगों के खिलाफ तत्काल कार्यवाही होनी चाहिए।...(व्यवधान)

MR. SPEAKER: Let it be a 'free for all'. Let every hon. Member make his submission.

श्री मित्रसेन यादव (फैजाबाद) : अध्यक्ष महोदय, माननीय सदस्य श्री दासगुप्ता ने मौके की स्थिति का जायजा लेकर जो स्टेटमैंट दी है, मैं उस पर बल देते हुए निवेदन करना चाहता हूं कि देश की बहुराट्रीय कम्पनियों की फैक्ट्रियों और कारखानों में से गुड़गांव की यह कम्पनी भी एक है, जिसमें मजदूरों के साथ अन्याय किया गया है। आपने टीवी में भी देखा होगा। उनको लाठियों से जान वरों की तरह मारा जा रहा था।...(व्यवधान)

अध्यक्ष महोदय : आप एक ही बात बार-बार क्यों करते हैं। आप जो बोलना चाहते हैं, वह बोलिए।

...(व्यवधान)

MR. SPEAKER: Every hon. Member will say the same thing.

श्री मित्रसेन यादव : हम कहना चाहते हैं कि लोकतंत्र में लोगों के संवैधानिक अधिकारों की रक्षा बनी रहे, उनके नागरिक अधिकार सुरक्षित हों, मजदूरों के अधिकारों को बल मिले, इसलिए जरूरी है कि मामले की ज्यूडीशियल इन्क्वारी हो। मैजिस्टिरियल इन्क्वारी कहीं भी होती है तो वह सरकार के पक्ष में होती है।

MR. SPEAKER: You say that you agree with that.

...(व्यवधान)

अध्यक्ष महोदय : प्लीज़, आप बैठिए।

...(व्यवधान)

श्री मित्रसेन यादव : मैं एक बात और कहना चाहता हूं कि जो लोग इस कार्य में लिप्त रहे, उनको हटाया जाए, सस्पैंड किया जाए, तभी जांच निपक्ष हो पाएगी।...(व्यवधान)

MR. SPEAKER: Thank you for your kind cooperation.

श्री नीतीश कुमार : अध्यक्ष महोदय, गुड़गांव में कल जो घटना घटी है, उसकी जितनी निन्दा की जाए, कम है। मल्होत्रा जी ने इस प्रश्न को उठाया और दासगुप्ता जी, जो मौके पर मौजूद थे, उन्होंने वहां की परिस्थिति का जो वर्णन किया है, वह रौंगटे खड़े करने वाला है। इस प्रकार की घटना स्वतंत्र भारत में घट सकती है, इसकी कल्पना नहीं की जा सकती। इस पार्टी ने जो नारा दिया था - 'कांग्रेस का हाथ गरीबों का साथ', यह उस का जीता-जागता उदाहरण है। ...(व्यवधान)

MR. SPEAKER: Please sit down. Why should you stand up? It is my job and I am trying to do it. If you do not complicate it, it will be better. I will ask him to sit down. Everything is on record, whether I am trying my best or not, who is cooperating with the Chair and who is not, etc.

Kunwar Manvendra Singh, if you do not sit down, I will have to take action against you. I demand that you sit down. I demand that you sit down.

… (*Interruptions*)

कुँवर मानवेन्द्र सिंह (मथुरा) : अध्यक्ष महोदय, माननीय सदस्य अपने शब्द वापिस लें।...(व्यवधान)

MR. SPEAKER: Nothing will be recorded. Kunwar Manvendra Singh, would you sit down or now?

(Interruptions) … *

* Not Recorded.

श्री नीतीश कुमार : अगर इनको एतराज है तो अपने नारे को वापिस ले लें।…(व्यवधान)

अध्यक्ष महोदय : आप छोड़िए। You are here for a long time and you are a senior Member; you know what happens. आप अपने बारे में बोलिए।

श्री नीतीश कुमार : दूसरी बात यह है कि प्रधान मंत्री जी ने ब्रिटिश राज की जो प्रशंसा की है, उसी के चलते पुलिस को लगा कि जालियांवाला बाग जैसी घटना करनी चाहिए। चूंकि देश के प्रधान मंत्री ने उसकी प्रशंसा की है, इसीलिए कल यह घटना हुई। …(व्यवधान) प्रधान मंत्री जी ने ब्रिटिश राज की प्रशंसा की, उसी के चलते यह सब हुआ है। …(व्यवधान)

MR. SPEAKER: There is enough of it.

श्री नीतीश कुमार : अध्यक्ष महोदय, यह घटना सब लोगों के सामने है। हमारी मांग है कि दोाी व्यक्तियों के खिलाफ सख्त कार्र वाई की जाये तथा कांग्रेस पार्टी कम से कम वहां की सरकार को बर्खास्त करे। …(व्यवधान)

MR. SPEAKER: I am warning you, Shri Manvendra Singh. I will suspend you

… (*Interruptions*)

MR. SPEAKER: Please allow me to regulate the House. Do not make fun of it. A very serious incident has happened. I am going out of my way and am permitting the Members to speak contrary to rules. I was assured that some hon. Members would speak for two minutes each. You can see what is happening here. This is the way Members are cooperating with the Chair. All assurances were given but I cannot trust any assurance now.

श्री देवेन्द्र प्रसाद यादव (झंझारपुर) : अध्यक्ष महोदय, आपने आसन से बार-बार कहा कि यह मामला स्टेट के लॉ एंड आर्डर से जुड़ा हुआ है, लेकिन विाय की गंभीरता को देखते हुए आपने पूरे सदन के माननीय सदस्यों को अपनी बात रखने का मौका दिया है, इसके लिए मैं आपको धन्यवाद देता हूं। मैं आपसे कहना चाहता हूं कि जिस तरह से दिल्ली-जयपुर हाइवे पर प्रदर्शन कर रहे कर्मचारियों को ज्ञापन देने के बहाने बुलाकर ताबड़तोड़ लाठी चलाई गयी, वह लोकतांत्रिक व्यवस्था के लिए शर्मनाक है, कलंक है। अभी श्री मित्रसेन यादव ने कहा कि जानवरों की तरह उन पर ताबड़तोड़ लाठियां चलाई गयीं। हमारा कहना है कि हम जानवरों के साथ भी कभी ऐसा बर्ताव नहीं करते। …(व्यवधान) हम सब जानवर पालने वाले लोग हैं। किसी ने भी जानवरों को इस तरह से घेरकर ताबड़तोड़ लाठी नहीं चलाई होगी। यह लोकतांत्रिक व्यवस्था के लिए शर्मनाक घटना है। मैं किसी दल की बात नहीं कर रहा हूं। जिस व्यवस्था में यह घटना घटी है और जब यहां बहुराट्रीय कम्पनियों का बोलबाला होगा, मजदूरों का हक छीना जायेगा। इससे भी अधिक कठोर कार्रवाई करने की यदि आशंका है, तो इस पर ध्यान देना चाहिए। यह चिंता का विाय है। मैं निवेदन करना चाहता हूं कि इसकी न्यायिक जांच हो और डीसी,एसपी यदि इस मामले में इन्वाल्व हो, दोाी हों तो उनके खिलाफ न्यायिक जांच कराकर, प्रथम दृटया जिन अधिकारियों पर आरोप तय हों, उन्हें सस्पेंड किया जाये। जिन पुलिस अधिकारियों ने इस मामले को उकसाकर, भड़काकर अमानवीय व्यवहार किया है, उन पर तुरंत कार्रवाई की जाये, उन्हें सस्पेंड किया जाये। इसकी न्यायिक जांच होनी चाहिए ताकि मजूदरों और श्रमिक कर्मचारियों में यह संदेश जाये कि यहां न्याय का राज है। चूंकि अभी प्रधान मंत्री जी और यूपीए की चेयरपर्सन श्रीमती सोनिया गांधी जी ने इस मामले को गंभीरता से लेते हुए दुख व्यक्त किया है। …(व्यवधान)

अध्यक्ष महोदय : आप बैठिये।

…(व्यवधान)

MR. SPEAKER: Please allow him to speak. You wanted an uninterrupted speech. When others are speaking, you are interrupting them. Do not be unfair to me. I am trying my best to control the

House. When you were speaking, you were opposing interruptions. I am not targeting you. Your Party Members are speaking. Let there be cooperation between each other.

श्री देवेन्द्र प्रसाद यादव : अध्यक्ष महोदय, अभी कुछ समय पहले किसानों पर राजस्थान में गोली चली है। उस वक्त आपकी संवेदना कहां चली गयी ? …(व्यवधान) आप क्या बात कर रहे हैं ? इस तरह से आप बात मत कीजिए। यह श्रमिकों का मामला है। किसानों पर गोली चलाने वालों की क्या संवेदना हो सकती है ? मैं निवेदन करना चाहता हूं कि न्यायिक जांच स्थापित की जाये तथा गृह मंत्री जी इस पर बयान दें।

MR. SPEAKER: We have agreed to have a statement. You have no patience.

श्री जय प्रकाश (हिसार) : अध्यक्ष महोदय, आपका बहुत-बहुत धन्यवाद। कल गुड़गांव में जो घटना हुई है, मैं उस पर बोलने के लिए खड़ा हुआ हूं। …(व्यवधान)

SHRI KINJARAPU YERRANNAIDU (SRIKAKULAM): Sir, on behalf of my Party, I would like to associate myself with it. The Government should initiate inquiry … (*Interruptions*)

MR. SPEAKER: Thank you very much.

श्री प्रभुनाथ सिंह : अध्यक्ष महोदय.....

MR. SPEAKER: Please do not disturb. Your Leader has already spoken.

श्री जय प्रकाश : अध्यक्ष महोदय, मैं मानता हूं कि गुड़गांव में मजदूर भाइयों पर जो लाठीचार्ज हुआ है, उनको जो चोटें आई हैं, उसकी माननीय प्रधान मंत्री जी, यूपीए की चेयरपर्सन श्रीमती सोनिया गांधी जी ने निंदा की है। मैं सामने वाले साथियों से एक बात कहना चाहूंगा कि केवल सस्ती लोकप्रियता हासिल करने के लिए इस तरह का काम करते हैं। मैं सदन को अवगत कराना चाहता हूं, …(व्यवधान)

MR. SPEAKER: Please sit down. What is this? Why are you disturbing the House?

… (*Interruptions*)

श्री जय प्रकाश : अध्यक्ष जी, मेरे पास पूरी रिपोर्ट है। अगर इस सदन का एक भी माननीय सदस्य यह साबित कर दे कि यह रिपोर्ट झूठी है तो मैं इस्तीफा नहीं दूंगा, लेकिन आप मुझे सजा दे देना, मैं भुगतने के लिए तैयार हूं। लेकिन भारतीय जनता पार्टी के आरएसएस के लोगों ने …*यह सारा कुछ कराया है।…(व्यवधान) एक महीना पहले …(व्यवधान) 25 जुलाई को सुबह दस बजे मजदूर इकट्ठा हुए थे। …(व्यवधान) वे लोग बारह बजे महावीर चौक पहुंच गये और वहां जाकर मजदूर इकट्ठा हुए थे।…(व्यवधान)

MR. SPEAKER: Show it to me. No unparliamentary word will go on record.

… (*Interruptions*)

MR. SPEAKER: I have removed it.

श्री जय प्रकाश : मैं मानता हूं कि मजदूर शांतिप्रिय थे लेकिन असामाजिक तत्वों ने आरएसएस के लोगों ने मिलकर 37 पुलिस के ऑफिसर्स को घायल कर दिया।…(व्यवधान) वाहन जला दिये। उसके बाद हरियाणा के डीसी ने कहा कि…(व्यवधान)

श्री श्रीचन्द कृपलानी (चित्तौड़गढ़) : अध्यक्ष जी, इन्होंने आरएसएस को … कहा है। ये ऐसा कैसे बोल रहे हैं ?…(व्यवधान)

अध्यक्ष महोदय : हमने वह शब्द निकाल दिया है।

…(व्यवधान)

Expunged as ordered by the Chair.

श्री जय प्रकाश : सर, इसके बाद गुड़गांव के डीसी ने कहा कि हम आपसे ज्ञापन लेंगे। चार बजे मजदूर ज्ञापन देने गये थे, वे सब मजदूर भाई थे लेकिन मजदूरों में असामाजिक लोग थे।…(व्यवधान) वे आरएसएस के लोग थे। …(व्यवधान) उनके साथ मिलकर उन्होंने डीसी पर लाठियां चलाई।…(व्यवधान)

अध्यक्ष महोदय : आपकी बात हो गयी। अब आप बैठ जाइए।

…(व्यवधान)

श्री जय प्रकाश : सर, एक मिनट में कह रहा हूं। सर, उसमें आरएसएस के लोगों ने, जानबूझकर हमारी लोकप्रिय सरकार को बदनाम करने के लिए, हरियाणा में 5 महीने से हमारे विकास को देखते हुए, हमारी सरकार की लोकप्रियता को देखते हुए…(व्यवधान)

SHRI GURUDAS DASGUPTA : He is a ...* …. (*Interruptions*)

अध्यक्ष महोदय : आपकी बात हो गयी। अब आप बैठ जाइए।

…(व्यवधान)

MR. SPEAKER: This is a very sad day. This is another sad day for Parliament of India. I have called Mr. Geete.

… (*Interruptions*)

प्रो. विजय कुमार मल्होत्रा : अध्यक्ष जी, इन्होंने आरएसएस को … कहा है।…(व्यवधान)

MR. SPEAKER: I have already excluded unparliamentary words. What else can I do?

SHRI GURUDAS DASGUPTA : He is speaking totally baseless reports.… (*Interruptions*)

SHRI BASU DEB ACHARIA): Sir, all the workers belong to the Left union. It is our union.… (*Interruptions*)

श्री गुरुदास दासगुप्त : ये गलत बोल रहे हैं।…(व्यवधान)

MR. SPEAKER: Please sit down.

… (*Interruptions*)

MR. SPEAKER: I will request everybody to sit down. When I am on my legs, at least, show little respect. I do not want much respect.

… (*Interruptions*)

Expunged as ordered by the Chair.

MR. SPEAKER: I have asked you to sit down. Please sit down.

… (*Interruptions*)

MR. SPEAKER: With the permission of all the hon. Leaders, I will show today's proceedings on television to all the Leaders. Let them decide how the House should function. I have asked Mr. Geete to speak. Only Mr. Geete's statement will be recorded.

*(Interruptions) …**

श्री अनंत गंगाराम गीते (रत्नागिरि) : अध्यक्ष जी, होंडा कंपनी के मजदूरों के साथ जो अमानुकि व्यवहार हरियाणा सरकार और हरियाणा सरकार के आदेश पर जो हरियाणा की पुलिस ने किया है और दूरदर्शन के माध्यम से जिसका लाइव चिंत्रांकन दिखाया जा रहा था, आज इस चैनल के ऊपर जिस प्रकार से तीन घंटे लगातार…(व्यवधान)

MR. SPEAKER: Will you sit down or not? Mr. Athawale, again you are crossing the limit. You are crossing the limit. Please sit down.

SHRI PRAKASH PARANJPE (THANE): Sir, he does not know the meaning of `crossing the limits'… (*Interruptions*)

प्रो. विजय कुमार मल्होत्रा : अध्यक्ष महोदय, ये लोग इस एक्शन को जस्टीफाई कर रहे हैं …(व्यवधान)

सभापति महोदय : यह क्या हो रहा है। आपको क्या करना है, इस विाय पर जनता निर्णय करेगी।

श्री अनंत गंगाराम गीते : अध्यक्ष जी, आजाद हिंदुस्तान के इतिहास में मजदूरों के साथ …(व्यवधान)

MR. SPEAKER: I have only four notices for Suspension of Question Hour on this issue and let the country see how this has been converted into a full-fledged discussion. It was agreed that only three hon. Leaders will make submissions on this issue and then we can take up the Question Hour and after that there would be a statement by the hon. Home Minister on this incident and then, as I said, if necessary, a discussion may be held.

Not Recorded.

श्री रघुनाथ झा (बेतिया) : अध्यक्ष जी, फिर आप इन सबको बोलने का अवसर क्यों दे रहे हैं?…(व्यवधान)

MR. SPEAKER: I think, you should replace me soon. गीते जी, आप बोलिए। प्रभुनाथ जी, कृपया बैठ जाइए, आपके नेता जी बोल चुके हैं, There is no statement. You have given notice for `Zero Hour'. I am allowing only the leaders of parties. Shri Nitish Kumar, the leader of your party has already spoken on this issue. I hope, you are not denying his leadership. Nobody is co-operating with the Chair. Nobody is keeping his words. Nobody is keeping his assurance given to the Chair.

श्री अनंत गंगाराम गीते : अध्यक्ष जी, आजाद हिंदुस्तान के इतिहास में होंडा कंपनी के मजदूरों और कर्मचारियों पर सरकार के आदेश पर पुलिस द्वारा, जो अमानुकि अत्याचार किया गया है, वह निन्दनीय है। इस घटना को दूरदर्शन और टीवी के विभिन्न चैनलों पर लगभग तीन घण्टे तक लगातार दिखाया गया। हरियाणा सरकार द्वारा की गयी यह कार्यवाही बर्दाश्त करने के बाहर की बात है। यह घटना जलियांवाला बाग हत्याकाण्ड से भी अधिक शर्मनाक है।

अध्यक्ष जी, दुर्भाग्य यह है कि इन लोगों ने इस कार्यवाही की निन्दा करने की बजाए इसका समर्थन करने की कोशिश की है। यहां पर कहा जा रहा है कि आपराधिक तत्वों से यह करवाया गया है। कांग्रेस पार्टी का जहां-जहां भी शासन है, वहां पुलिस इसी

प्रकार से कार्य कर रही है। अभी हमने आपको एक चिट्ठी लिखी है कि दो दिन पहले मुंबई में भी हमारे भूतपूर्व लोकसभा अध्यक्ष श्री मनोहर जोशी जब दादर पुलिस स्टेशन में अपनी पार्टी के कार्यकर्ताओं के खिलाफ की गयी पुलिस कार्यवाही की जानकारी लेने के लिए गये थे, उस समय उन पर हमला किया गया, सांसदों और विधायकों पर हमले किए गए। जहां-जहां कांग्रेस पार्टी का शासन है, वहां-वहां पुलिस इसी प्रकार से कार्यवाही कर रही है।

अध्यक्ष जी, यह दुर्भाग्यपूर्ण घटना है। सदन में ऐसी घटनाओं की निन्दा करने की आवश्यकता है। इसके लिए इस सदन में निन्दा प्र स्ताव पारित करने की आवश्यकता है, लेकिन कांग्रेस पार्टी ऐसी घटनाओं का समर्थन कर रही है। यह बहुत दूर्भाग्यपूर्ण है। इसलिए इस सदन में इसकी निन्दा का प्रस्ताव पारित किया जाना चाहिए। …(व्यवधान)

MR. SPEAKER: Nobody is co-operating with the Chair. Samething is being mentioned by everybody.

Shri Tripathy, you can associate with him on this issue as Shri Yerrainnaidu has done.

SHRI BRAJA KISHORE TRIPATHY (PURI): Sir, I will take just one minute. अध्यक्ष जी, गुडगांव में जो यह घटना हुई है, उसके विाय में यह विचार करने की आवश्यकता है कि जब स्ट्राइक करने पर सुप्रीम कोर्ट की ओर से रोक लगा दी गयी है तो मजदूर लोग यदि पीसफुल डिमान्स्ट्रेशन नहीं करें तो क्या करें? स्ट्राइक कर नहीं सकते, पीसफुल डिमान्स्ट्रेशन करने पर पुलिस मारती है। गुड़गांव में जो अमानुाकि घटना हुई, उसकी जुडिशियल इन्क्वायरी होनी चाहिए। हम इसकी निन्दा करते हैं और मांग करते हैं कि इसकी जुडिशियल इन्क्वायरी हो।

MR. SPEAKER: This Government cannot answer this question.

SHRI SUKHDEV SINGH DHINDSA (SANGRUR): Sir, I want to make a submission on this issue… (*Interruptions*)

MR. SPEAKER: You can associate yourself with this.

SHRI SUKHDEV SINGH DHINDSA : Sir, I associate myself with this what has been said by him.

PROF. M. RAMADASS (PONDICHERRY): Sir, the incident that took place at Gurgaon is highly unfortunate and it exposes the weaknesses of our liberalisation and privatisation moves and shoes how they act against the interest of our labourors.

What should not happen has happened. Therefore, we, on behalf of the Pattalli Makkal Katchi, sympathise with the workers and also convey our condolence to the workers who are affected by this incident. At the same time, we would urge upon the Government of India to pay immediate compensation to the workers who have been affected and the Government of India should rush medical aid to those affected by this incident. All kinds of efforts must be taken to restore peace in that area.

Sir, hon. Member of Parliament, Shri Gurudas Dasgupta who went to the rescue of the workers has been insulted and humiliated by the police.

MR. SPEAKER: We have already heard it from him.

PROF. M. RAMADASS : This should not be allowed to happen. What has happen again to Mr. Dasgupta may happen to any other Member of Parliament and excesses should not be allowed by bureaucrats and the police forces and the Government of India should rectify all these matters.

SHRI A. KRISHNASWAMY (SRIPERUMBUDUR): Sir, on behalf of DMK, we express our deep anguish towards the victims and we highly condemn the brutal and barbaric attitude of the police of that area against the labourers. The labourers have the statutory right to go on a strike. Nowadays, the police are attacking the labourers all over the country. To the maximum, they are supporting the labourers of the companies which are opting for FDI. I associate with what Shri Gurudas Dasgupta has said. There should be a judicial inquiry in this regard so that brutal activities of the police are curbed in future.

SHRI RUPCHAND PAL (HOOGHLY): Sir, I will be very brief. As you have stated, the hon. Home Minister will make a statement on this issue. I just urge upon the Government that a signal should be given to our countrymen that protection will be given to the working class of our country who go on an all-India protest…… (*Interruptions*)

श्री प्रभुनाथ सिंह : एक ही पार्टी से दूसरे सदस्य बोल रहे हैं। … (*Interruptions*)

MR. SPEAKER: Do not impute anything to me.

… (*Interruptions*)

श्री प्रभुनाथ सिंह : हमने भी नोटिस दिया है।

MR. SPEAKER: No, you have not given notice. You have not given notice for suspension.

… (*Interruptions*)

MR. SPEAKER: I have called one leader from your party to speak.

… (*Interruptions*)

MR. SPEAKER: Sorry.

… (*Interruptions*)

SHRI RUPCHAND PAL : This Government has a responsibility to our countrymen and a right signal should go to our people that such an unfortunate brutal incident will not take place anywhere in the country. The offenders should be punished and an impartial inquiry must be instituted immediately so that truth will come out and a message will go to our countrymen that such an incident will not occur any more in the country.

SHRI P.C. THOMAS (MUVATTUPUZHA): Sir, I may be allowed to associate with the sentiments expressed here.

MR. SPEAKER: Please be brief. You never bother to give a notice even. Now everybody becomes concerned.

SHRI P.C. THOMAS : I would also just like to mention that what has happened to Mr. Dasgupta may be treated as a matter of privilege as it is a very serious issue.

MR. SPEAKER: That is a different matter. Please sit down.

श्री रामदास आठवले (पंढरपुर) : अध्यक्ष महोदय, गुड़गांव में कल जो इंसिडेंट हुआ, मेरा इस सदन से निवेदन है कि उस इश्यू पर राजनीति नहीं होनी चाहिए। वहां पर पुलिस प्रशासन ने मजदूरों पर जो अन्याय किया है, उस बारे में सोनिया गांधी जी, प्रधान मंत्री जी और हरियाणा के मुख्य मंत्री ने विरोध प्रकट किया है। भारतीय जनता पार्टी के सदस्यों से मेरा निवेदन है कि वे ऐसे इश्यू पर राजनीति न करते हुए पुलिस प्रशासन ने जो अन्याय किया है, उसका विरोध करें। इधर वाले लोग आपसे भी ज्यादा होशियार हैं। जब इस तरह से श्रमिकों पर, कामगारों पर अत्याचार होता है, उसका विरोध करने की जिम्मेदारी यू.पी.ए. की और सभी लोगों की है।

मैं इतना ही कहना चाहता हूं कि दासगुप्ता जी के साथ जो दुर्व्यवहार किया गया और कर्मचारियों पर जो अन्याय हुआ है, लगता है वह उस जापानी कम्पनी और वहां की पुलिस द्वारा मिलकर किया गया है। इसलिए इस सारी घटना की जांच होनी चाहिए। इसके अलावा यह भी देखना चाहिए कि इस घटना के पीछे कहीं खाकी निकर वालों यानी आरएसएस के लोगों का तो हाथ नहीं है। अगर उनका हाथ नहीं था तो अच्छी बात है, लेकिन अगर उनका हाथ है तो उसकी भी जांच होनी चाहिए।

00 hrs.

MR. SPEAKER: Ms. Mehbooba Mufti.

Please do not repeat what others have said. You may associate.

MS. MEHBOOBA MUFTI (ANANTNAG): I will be very brief. अध्यक्ष जी, कल जो कुछ गुड़गांव में हुआ, वह बहुत ब्रूटल था और उसने हमारे सिस्टम की कमी को दिखा दिया। गुड़गांव, राजस्थान और गुजरात में जो कुछ हुआ, यह सब हमारे सिस्टम के बारे में बताता है। मैं कहना चाहती हूं कि कल कुपवाड़ा में सिक्योरिटी फोर्सेज के हाथों तीन मासूम बच्चों का कत्ल हुआ, लेकिन यहां पर किसी ने उसकी बात नहीं की। …(व्यवधान)

MR. SPEAKER: Very well, you are all misusing the opportunity. Your question is over. Please sit down.

सुश्री महबूबा मुफ्ती : मैं सिविल सोसाइटी से पूछना चाहती हूं कि क्या वह खून-खून नहीं है।…(व्यवधान)

MR. SPEAKER: What has happened today will not be treated as a precedent in future.

… (*Interruptions*)

MR. SPEAKER: Question Hour is over.

… (*Interruptions*)

MR. SPEAKER: Not to be recorded any more.

*(Interruptions) …**

MR. SPEAKER: You are going to some other incident.

… (*Interruptions*)

*** Not Recorded.**

RE :INCIDENT OF LATHI CHARGE ON WORKERS OF HONDA MOTORS AT GURGAON --- contd.

श्री बसुदेव आचार्य (बांकुरा) : गुड़गांव में अस्पताल के सामने आंसू गैस छोड़ी जा रही है और लाठी चार्ज हो रहा है।...(व्य वधान)

श्री हरिन पाठक (अहमदाबाद) : अध्यक्ष महोदय, वहां स्थिति और भी खराब हो रही है।...(व्यवधान)

अध्यक्ष महोदय : आप एक-एक करके बोलें, तो मैं सभी को मौका दूंगा। अगर ऐसे बोलेंगे तो इस तरीके से हाउस कैसे चलेगा इसलिए एक-एक करके बोलें।

...(व्यवधान)

श्री इलियास आज़मी (शाहाबाद) : अध्यक्ष महोदय, हमारी बात भी सुन लीजिए।

अध्यक्ष महोदय : मैं आपकी बात भी सुनूंगा, लेकिन एक साथ मैं सबकी बात कैसे सुन सकता हूं।

...(व्यवधान)

श्री इलियास आज़मी : मैं तो बीच में बैठा हूं, ये लोग बोल रहे हैं।

अध्यक्ष महोदय : यह बहुत दुखद बात है कि आप सब लोग खड़े हो जाते हैं. एक-एक करके बोलें। पहले हरिन पाठक जी बोलें।

श्री हरिन पाठक : अध्यक्ष जी, आपने भी टीवी पर देखा होगा, सुबह भी उसमें दिखाया जा रहा था।

अध्यक्ष महोदय : मुझे देखने का मौका नहीं मिला।

श्री हरिन पाठक : गुड़गांव में जो कल घटना हुई, उसके संदर्भ में आपने काफी चर्चा कराई। हम समझते थे कि सदन की भावना मीडिया के जरिए प्रशासन तक जाएगी। लेकिन आज स्थिति उससे भी बदतर बनती जा रही है। वहां पुलिस द्वारा अस्पताल को घेर लिया गया है। कल सैंकड़ों लोग जो घायल हुए थे, उनके परिजन उन्हें देखने जा रहे थे कि पुलिस द्वारा उन पर लाठियां बरसाई गईं और आंसू गैस छोड़ी गई।...(व्यवधान)

MR. SPEAKER: You have shown your concern.

श्री हरिन पाठक : आज स्थिति अनियंत्रित हो रही है। यहां तक कि नेशनल ह्यूमन राइट्स कमीशन को इंटरवीन करना पड़ा और उन्होंने प्रेस कांफ्रेंस में कहा कि इस घटना की सीबीआई द्वारा जांच होनी चाहिए।

श्री इलियास आज़मी : वहां फिर कल जैसा माहौल बनता जा रहा है।

अध्यक्ष महोदय : वे जो काम कर रहे हैं, आप भी वही कर रहे है। आप बैठ जाएं।

श्री हरिन पाठक : गुड़गांव में स्थिति और गम्भीर बनती जा रही है। जो घायल हैं, जिन पर कल लाठियां बरसाई गईं, उनके स्वजनों पर आंसू गैस छोड़ी जा रही है और लाठी चार्ज किया जा रहा है। प्रतिपक्ष के जो लोग प्रदर्शन कर रहे हैं, उन पर भी आंसू गैस छोड़ी जा रही है। लगता है अंग्रेजी शासन की प्रवृत्ति कांग्रेस सरकार में आ रही है। संसद में इतनी चर्चा होने के बावजूद भी पुलिस प्रशासन का अत्याचार जारी है। यह नहीं हो सकता कि पुलिस लोगों पर जुल्म करती रहे और हम संसद में बैठे रहें। प्रजा के चुने हुए विभिन्न पार्टियों के सांसदों के नाते हम यहां सदन में बैठे हैं। दूरदर्शन पर हमने अपनी आंखों से देखा कि मां-बहनों पर लाठी-चार्ज किया गया, उनके सिर फोड़े गये। इस पर गंभीरता से सरकार को कार्रवाई करनी चाहिए।

MR. SPEAKER: Nothing more of Shri Harin Pathak will be recorded. Only what Shri Basu Deb Acharia says will go on record.

*(Interruptions) …**

श्री बसुदेव आचार्य : अध्यक्ष जी, घायलों के देखने उनके जो रिश्तेदार अस्पताल गये, उनके ऊपर भी लाठीचार्ज और आंसू-गैस छोड़ी गयी। हरियाणा भवन के सामने भी यही सब चल रहा है। Still it is continuing. Still the workers are being beaten up by the police, in spite of the statement made by the Home Minister. He has read out the statement which was prepared by the Haryana State Government.

MR. SPEAKER: He had said that. Be fair to him. He had said that.

Okay, I share your concern. Please sit down.

SHRI BASU DEB ACHARIA : Now, we want a statement from the Prime Minister.

---------------------------Not Recorded

श्री मोहन सिंह (देवरिया) : अध्यक्ष जी, कल बर्बर लाठीचार्ज मजदूरों के ऊपर हुआ लेकिन आज उससे भी बर्बर कार्रवाई उनके परिवार वालों के ऊपर हुई। स्थिति यह है कि हरियाणा में कानून और व्यवस्था नाम की चीज नहीं है। पुलिस बर्बर रूप धारण करके आम जनता के ऊपर अत्याचार कर रही है। मुझे अफसोस है कि भारत के गृहमंत्री जी से जो वक्तव्य हमने सदन में मांगा था, उन्होंने अपना वक्तव्य हरियाणा सरकार के प्रवक्ता के हिसाब से दिया है, जो अफसोसनाक है।

MR. SPEAKER: You are not fair to him. He had made it very clear.

श्री मोहन सिंह : हरियाणा सरकार के प्रवक्ता का वक्तव्य सुनने के लिए हम लोग सदन में नहीं बैठे हैं, हम भारत सरकार का वक्तव्य सुनने के लिए बैठे हैं। अगर स्थिति को ठीक ढंग से डील किया होता तो स्थिति इतनी गंभीर न हुई होती। मैं भारत सरकार से इस मामले में हस्तक्षेप की मांग करता हूं।

… (*Interruptions*)

MR. SPEAKER: You need not dictate the Chair.

Now, Shri Ajoy Chakraborty.

SHRI AJOY CHAKRABORTY (BASIRHAT): Sir, we are disappointed by the statement made by the hon. Home Minister. We are rather frustrated by his statement. Still lathi charge is going on in the hospital. The relatives of the victims who came to the hospital to visit their relatives and to meet them in the hospital have been very seriously and severely beaten up by the police and they are severely assaulted.

Even the people who were doing peaceful demonstration before the 'Haryana Bhawan' were beaten up barbarously and police lathi charged them. These things are going on.

So, Sir, through you, I urge upon the Government of India to apply its good offices to condemn these barbarous acts of the police and not to support the multinational company. The Government should caution the multinational company that if it wants to continue its industrial business in our country, it should abide by the rule of law and it should abide by the labour laws of this country.

MR. SPEAKER: You are going far beyond.

SHRI AJOY CHAKRABORTY : Sir, through you, again I urge upon the Government of India to direct that company to settle the matter with the workers and also it should take serious action against the culprits.

THE MINISTER OF HOME AFFAIRS (SHRI SHIVRAJ V. PATIL): Sir, I had said in the morning that we have heard the statements very carefully and we would be guided by the views of the hon. Members.

SHRI GURUDAS DASGUPTA (PANSKURA): Will you yield for a minute?

Mr. Speaker, Sir, I would inform you that 'police raj' is still continuing in Haryana. I have seen that and I am just coming from there. It is still continuing in full blast. What is the use of his statement?

MR. SPEAKER: You have not heard, but other hon. Members have mentioned about that already. You were not there at that time.

SHRI SHIVRAJ V. PATIL: In this House and in the Rajya Sabha also, hon. Members had said that this matter should be inquired into by a Judge and that a judicial inquiry should be ordered. I had discussions with the Chief Minister of Haryana and he has agreed to institute a judicial inquiry.

Secondly, Shri Gurudas Dasgupta had made a statement in the morning. We do not want that the hon. Members of this House should be ill-treated by anybody. When I brought this matter to the Chief Minister's notice, he said if he knew the name of the officer who did it, he would take appropriate action against that officer.

Thirdly, a question is being asked as to whether a particular number of persons were injured or not. This is something which has to be gone into. We are in a position to give the number of injured, which is given to us even by the police who was there. We will find out what exactly is the truth. Somebody had said that 700 people were killed and thrown into the gutters.… (*Interruptions*)

SHRI GURUDAS DASGUPTA : Nobody had said this.… (*Interruptions*)

SHRI SHIVRAJ V. PATIL: I am not going by the extreme statements. I am saying that we will find out the truth and will ask the Haryana Government to take proper action. Even after that, if the House or your goodself want something, we will do that also.… (*Interruptions*)

MR. SPEAKER: All the senior Members are standing together. You all want to speak together. You want everybody should be listened together. How is it possible? I am breaking all the rules because of the importance of the matter. I have broken many rules.

PROF. VIJAY KUMAR MALHOTRA (SOUTH DELHI): Thank you very much, Sir.

अध्यक्ष महोदयः मुझे थैंक्स नहीं दें। मुझे हाउस चलाने दीजिए। मुझे थैंक्स नहीं चाहिए।

PROF. VIJAY KUMAR MALHOTRA : Can this House not unanimously condemn yesterday's incident?

MR. SPEAKER: You can condemn. I cannot do it. It cannot be done now.

PROF. VIJAY KUMAR MALHOTRA : If the Congress Party has no objection, let the whole House pass a resolution condemning the Gurgaon incident.

MR. SPEAKER: I have not got the version of the State Government here.

SHRI ANANTH KUMAR (BANGALORE SOUTH): What about the continuing *Lathi* charge? The hon. Home Minister should assure the House that the *Lathi charge* would be stopped.… (*Interruptions*)

MR. SPEAKER: I am calling the Leader of the Opposition to move the Adjournment Motion.

… (*Interruptions*)

संसदीय कार्य मंत्री तथा शहरी विकास मंत्री (श्री गुलाम नबी आज़ाद) : पांच लोगों पर गोली चली और मारे गए तो ये उसके ऊपर भी रैजोल्यूशन चाहते हैं। …(व्यवधान)

MR. SPEAKER: The State Government has agreed for a judicial inquiry. They have promised action against that police officer who is guilty of attacking our hon. Member. They are looking into it. They have not exonerated anybody. I am repeating, it is a State matter.

SHRI ANANTH KUMAR (BANGALORE SOUTH): What about the *Lathi charge?* It is still continuing.… (*Interruptions*)

MR. SPEAKER: Nothing is being recorded. Why are you saying things?

(Interruptions) … (Not recorded)

श्री अनन्त कुमार : आप लाठीचार्ज को स्टॉप करवाइए।

श्री बसुदेव आचार्य (बांकुरा) : दिल्ली में भी लाठीचार्ज हो रहा है।

MR. SPEAKER: I request you to move it in a proper manner.

श्री तरित बरण तोपदार (बैरकपुर) : मैं एक सवाल पूछना चाहता हूं। …(व्यवधान)

MR. SPEAKER: I will not allow that. I am not going to allow it to be converted into a discussion. Now, the hon. Leader of the Opposition.

श्री इलियास आजमी : अध्यक्ष महोदय, आपने बहुजन समाज पार्टी को बोलने का मौका नहीं दिया है। ..(व्यवधान) क्या इसे हाउस से खारिज किया गया है?

अध्यक्ष महोदयः आपकी पार्टी को बोलने का मौका दिया है। आप बैठ जाइए।

(व्यवधान)

श्री इलियास आजमी : एक बार दिया है। (व्यवधान) एक बार और बोलने का मौका दीजिए।

अध्यक्ष महोदयः नहीं देंगे।

MR. SPEAKER: Nothing is going on record. You may go on speaking.

(Interruptions) ... *

MR. SPEAKER: Shri Chakrabortty, nothing is being recorded. You are unnecessarily saying things. I will not allow anything to be recorded without my permission.

(Interruptions) ... *

Not Recorded.